

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 115/07/2019 O.A./260/176/2016

M.A./260/484/2017 M MISHRA

-V/S-

DEFENCE ITEM NO:55 FOR APPLICANTS(S) Adv. :None appears for the applicant

FOR RESPONDENTS(S) Adv.:Mr. S. Behera

Notes of The Registry	Order of The Tribunal		
	<p>None appears for the applicant.</p> <p>Ld. Counsel for the respondents is present and heard. Since no one was present on behalf of the applicant, therefore, the OA is dismissed in default for non-prosecution on the part of the applicant.</p> <p>Registry is directed to send a copy of this order to the Applicant by Regd Post and hand over a copy of this order to Ld. Counsel for the respondents as well as Ld. Counsel for the applicant.</p> <table border="1" data-bbox="509 1432 1383 1500"><tr><td data-bbox="509 1432 949 1500">( SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="949 1432 1383 1500">( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		